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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6876/2010

**JHULELAL SINDHU NAGAR COOPERATIVE GROUP  
HOUSING SOCIETY LIMITED** ..... Petitioner

Through: Mr. Ravinder Sethi, Senior Advocate  
with Ms. Lakshmi Gurung, Advocate.

versus

**DDA AND ANR**

..... Respondent

Through: Mr. Sanjay Katyal, Standing Counsel,  
DDA with Ms. Chand Chopra,  
Advocate.

**CORAM:**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

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**03.02.2023**

Learned counsel for the Respondent is directed to place on record his written submissions, not exceeding three pages, along with the judgments he seeks to rely upon, within a period of two weeks.

List for final disposal on 12.04.2023 at 3:30 P.M.

**MANMEET PRITAM SINGH ARORA, J**

**FEBRUARY 3, 2023/msh/aa**

*This is a digitally signed order.*

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